NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
3,5	TP 47/16	Hearing	397-398	J&D Wilkie Ltd.	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M.S. Granopothy 080-43397000	Petitioner	M. S. Donepotts
	NS SAGRER	Respondent 133	MESICH
	9902783121 M. Vasonich	Respondant	M-Novemble 28

Counsel for petitioner is present. Counsels for respondents are present. Counsel for petitioner filed one application to receive additional documents. Registry is directed to check and put up and for further hearing, list it on 11.04.2017.

Counsel for Respondents endorsed no objection on the application for receiving additional documents.

MEMBER (J) 3

MEMBER (T)